

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 647 OF 2016 IN
DFR NO. 3244 OF 2016**

Dated: 13th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**The Tata Power Co. Ltd. Appellant(s)
Vs
Maharashtra Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand
Ms. Niti Arora

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamshi for R-1

ORDER

**IA NO. 647 OF 2016
(*Appl. for condonation of delay*)**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 19.01.2017. Dasti, in addition, is permitted.

List the matter on **19.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/vt**

**(Justice Ranjana P. Desai)
Chairperson**